

Annexure - 6														
Name of Corporate debtor		SR VENKAT RAM SPINNERS PRIVATE LIMITED												
Date of commencement of liquidation											24.01.2023			
List of operational creditors (Other than Women and Employees and Government Credit)											List of Stakeholders as on			
											10.04.2023			
Sl.No	Name of Creditor	Identification No	Details of Claim Received			Details of claim admitted				Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim Rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien of attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	Amount covered by guarantee					
1	Sri Vall Enterprises	3		7875904	5321489		Nil	NA	Nil		Nil	25,54,315.00	Nil	a. The claim was reconciled with the books of accounts of the CD. b. The interest portion of the claim is not been evidenced with a mutually agreed contract and is rejected. c. The claim of principal amount of Rs.53,21,489- is admitted in full.
										0.52429				
2	Sree Ayyappa Ginning Mills	4	2.03.2023	15420617	5310954		Nil	NA	Nil		Nil	1,01,09,663.00	Nil	a. The claim was reconciled with the books of accounts of the CD. There is difference of Rs.1,03,077- which remains unreconciled. The claim is rejected to the extent of unreconciled amount and the principal amount of Rs.53,10,954- is partly admitted. b. The interest portion of the claim (18%) is not been evidenced with a mutually agreed contract and is rejected.
										0.52295				
3	Padmarathi Cottons	6	2.03.2023	3440378	3440378		Nil	NA	Nil		Nil	-	Nil	a. The claim of the operational creditor has been reconciled with the books of accounts of the CD. b. The claim of Rs.34,40,378- is fully admitted. Total Claim admitted for Rs.34,40,378-.
										0.33896				
4	Vaishnavi Cotton Industries	7	2.03.2023	917566	917566		Nil	NA	Nil		Nil	-	Nil	a. The claim of the operational creditor has been reconciled with the books of accounts of the CD. b. The claim of Rs.9,17,566- is fully admitted. Total Claim admitted for Rs.9,17,566-.
										0.09940				
5	Sree Eswari Traders	8	1.03.2023	55692605	32969824		Nil	NA	Nil		Nil	2,27,22,841.00	Nil	a. The claim of the operational creditor has been reconciled with the books of accounts of the CD. There is difference of Rs.14,14,131- which remains unreconciled. The claim is rejected to the extent of unreconciled amount and the balance principal of Rs.3,29,69,824- is partly admitted. b. The interest portion of the claim (18%) is not been evidenced with a mutually agreed contract and is rejected.
										1.24828				
6	Sanjeevani Cotton	9	1.03.2023	8215585	3405106		Nil	NA	Nil		Nil	48,30,479.00	Nil	a. The claim of the operational creditor has been reconciled with the books of accounts of the CD. b. The interest claim of the party is not been evidenced with a mutually agreed contract and is rejected. c. The principal portion of the claim is admitted for Rs.3,40,51,06- in full. Total Claim admitted for Rs.34,05,106-.
										0.33548				
7	Sheelhal Udyog	10	2.03.2023	2392586	1079545		Nil	NA	Nil		Nil	13,13,041.00	Nil	a. The claim of the operational creditor has been reconciled with the books of accounts of the CD. The balance in the books of accounts is only Rs.10,79,545-. b. The claim is accepted partly for Rs.10,79,545-. c. There is no balance confirmation evidenced by the claimant. d. In view of the above reasons, the claim stands rejected.
										0.10636				
8	Sheelhal Pratinidhan	11	1.03.2023	54110	-		Nil	NA	Nil		Nil	54,110.00	Nil	a. The claim is towards carrying charges, against which neither contract / agreement signed between the parties are made available nor the acceptance of those bills by the Corporate Debtor is evidenced. b. In view of the above reasons, the claim stands rejected.
										0.00000				
9	Sheelhal Coffee	12	1.03.2023	51570	-		Nil	NA	Nil		Nil	51,570.00	Nil	a. The claim is towards carrying charges, against which neither contract / agreement signed between the parties are made available nor the acceptance of those bills by the Corporate Debtor is evidenced. b. In view of the above reasons, the claim stands rejected.
										0.00000				
10	Sheelhal Cotton Traders	13	1.03.2023	2432154	-		Nil	NA	Nil		Nil	24,32,154.00	Nil	a. The claim is towards carrying charges, against which neither contract / agreement signed between the parties are made available nor the acceptance of those bills by the Corporate Debtor is evidenced. b. In view of the above reasons, the claim stands rejected.
										0.00000				
11	Vestas Wind Technology India Pvt. Ltd.	16	6.03.2023	1671087	1359782		Nil	NA	Nil		Nil	3,11,305.00	Nil	a. Claim has been verified with books of accounts and amount outstanding is Rs. 8,19,599-. b. TDS deduction amount is payable to government and hence is rejected. c. Financial charges for interest payment will be paid till the date of liquidation ordered by NCLT and accordingly interest admitted is Rs. 6,82,818-. d. Claim is admitted for Rs. 13,59,782- which includes interest.
										0.11897				
12	Ekhila cotton Traders	18	8.04.2023	8339475	4107395		Nil	NA	Nil		Nil	42,32,080.00	Nil	a. The claim of the operational creditor has been reconciled with the books of accounts of the CD. b. The interest claim of the party is not been evidenced with a mutually agreed contract and is rejected. c. The principal portion of the claim is admitted for Rs.41,07,395- in full. Total Claim admitted for Rs.41,07,395-.
										0.40467				
13	Laxmipada cotton Industries	19	8.04.2023	5934227	2976736		Nil	NA	Nil		Nil	29,47,451.00	Nil	a. The claim of the operational creditor has been reconciled with the books of accounts of the CD. There is difference of Rs.8,731- which remains unreconciled. The claim is rejected to the extent of unreconciled amount and the balance principal of Rs.29,76,736- is admitted. b. The interest claim of the party is not been evidenced with a mutually agreed contract and is rejected. c. The claim is partly admitted for Rs.29,76,736- to the extent of principal outstanding reconciled with the books of accounts of the CD.
										0.29239				
14	Srinidhi Cotton Company	20	28.08.2019	7019777	4025678		Nil	NA	Nil		Nil	29,93,499.00	Nil	a. The claim of the operational creditor has been reconciled with the books of accounts of the CD. b. The interest claim of the party is not been evidenced with a mutually agreed contract and claim is rejected. c. The principal portion of the claim is admitted for Rs.4,02,56,78- in full. Total Claim admitted for Rs.4,02,56,78-.
										0.39664				
15	Vaibhav Cotton Corporation	21	28.08.2019	1920181	1717036		Nil	NA	Nil		Nil	2,09,144.93	Nil	a. The claim of the operational creditor has been reconciled with the books of accounts of the CD. There is difference of Rs.15,000- which remains unreconciled. The claim is rejected to the extent of unreconciled amount and the balance principal of Rs.17,17,036- is admitted. b. The interest claim of the party has not been evidenced with a mutually agreed contract and hence claim is rejected. Total Claim admitted for Rs.17,17,036.00-.
										0.16017				
16	Swathi Trading Company	22	4.09.2019	1308210	1128707		Nil	NA	Nil		Nil	1,79,503.00	Nil	a. The claim of the operational creditor has been reconciled with the books of accounts of the CD. b. The interest claim of the party (18%) is not been evidenced with a mutually agreed contract and is rejected. c. The principal portion of the claim is admitted for Rs.1,12,84,707- in full. Total Claim admitted for Rs.1,12,84,707-.
										0.11120				
17	Laxmi Cotton	23	17.09.2019	2007174	1477870		Nil	NA	Nil		Nil	5,29,304.00	Nil	a. The claim of the operational creditor has been reconciled with the books of accounts of the CD. b. The interest claim of the party is not been evidenced with a mutually agreed contract and is rejected. c. The principal portion of the claim is admitted for Rs.14,77,870- in full. Total Claim admitted for Rs.14,77,870-.
										0.14560				
18	Bhagyalaxmi Cotton Industries	24		1395867	1124953		Nil	NA	Nil		Nil	2,70,914.00	Nil	a. The claim of the operational creditor has been reconciled with the books of accounts of the CD. b. The interest claim of the party is not been evidenced with a mutually agreed contract and is rejected. c. The principal portion of the claim is admitted for Rs.11,24,953- in full. Total Claim admitted for Rs.11,24,953-.
			12.10.2019							0.11083				
19	Dharami Best Industries	25		197360	197360		Nil	NA	Nil		Nil	-	Nil	a. The claim of the operational creditor has been reconciled with the books of accounts of the CD. b. The principal portion of the claim is admitted for Rs.1,97,360- in full. Total Claim admitted for Rs.1,97,360-.
			09.11.2019							0.01944				
20	Sri Ramas Cotton Ginning and Oil Mills	26		1754550	477230		Nil	NA	Nil		Nil	12,77,120.00	Nil	a. The claim of the operational creditor has been reconciled with the books of accounts of the CD. CD's Book balance is only Rs.4,77,230-. b. The claim is partly admitted for Rs.4,77,230- as per balance in books of CD.
			20.02.2020							0.04702				
Total				12,80,56,143.38	7,10,37,849.45							5,70,18,499.93		